

Title: Regarding fixation of time for discussion under Rule 193 on the hijacking of Indian Airlines Plane and Sankhya Vahini Project.

MR. SPEAKER : Hon. Members, in today's List of Business, due to an oversight the footnote remark in respect of Discussion under Rule 193 that "to be taken up at 4 P.M. or as soon as the preceding items of business are disposed of whichever is earlier" has been indicated against item No. 25 instead of item No. 24 which is a part-discussed item.

Eight Members representing all sides of the House have already participated in the discussion under Rule 193 on the statement made by the Minister of External affairs regarding hijacking of Indian Airlines Plane IC-814 which commenced on 10th May, 2000. Shri Raashid Alvi is to conclude his speech.

Accordingly, the discussion regarding hijacking of Indian Airlines Plane will be taken up at 4 P.M. and after its conclusion, the discussion regarding Sankhya Vahini Project may start.

I hope the House agrees.

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : We shall now take up the Papers to be Laid on the Table.

12.02 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF TOURISM AND MINISTER OF CULTURE (SHRI ANANTH KUMAR): Sir, I beg to lay on the Table –

(Placed in Library, See No. LT 2018-2021/2000)

ग्राम मंत्री (डॉ. सत्यनारायण जटिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र स्था पटल पर रखता हूँ:-

(Placed in Library, See No. LT - 2022/2000)

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINERALS (PROF. RITA VERMA): Sir, on behalf of my senior colleague Shri P.R. Kumaramangalam I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Neyveli Lignite Corporation Limited, and the Ministry of Mines and Minerals, Department of Coal, for the year 2000-2001.

(Placed in Library, See No. LT 2023/2000)

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): Sir, I beg to lay on the Table a copy of the Supplementary Memorandum of Action taken on the Report of the Justice S.C. Jain Commission of Inquiry* into the fire incident at HPCL Visakh Refinery (Hindi and English versions.)

(Placed in Library, See No. LT 2024/2000)

ग्रामीण विकास मंत्री (श्री सुन्दर लाल पट्टा) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र स्था पटल पर रखता हूँ:-

(Placed in Library, See No. LT 2025/2000)

THE MINISTER OF WATER RESOURCES (DR. C.P. THAKUR): Sir, I beg to lay on the Table –

(Placed in Library, See No. LT 2026-2027/2000)

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): Sir, I beg to lay on the Table –

1. A copy of the Airports Authority of India (General management, Entry for Ground Handling Services) Regulations, 2000 (Hindi and English versions) published in Notification No. SEC 9.2.3. in Gazette of India dated the 1st February, 2000 under section 43 of the Airports Authority of India Act, 1994 together with an explanatory note.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2028/2000)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): Sir, on behalf of Shri Dilip Ray I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Rashtriya Ispat Nigam Limited, and the Ministry of Steel, for the year 2000-2001.

(Placed in Library, See No. LT 2029/2000)

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE): Sir, I beg to lay on the Table –

(Placed in Library, See No. LT 2030-2035/2000)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): Sir, I beg to lay on the Table –

(Placed in Library, See No. LT- 2036-2042/2000)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): Sir, I beg to lay on the Table –

(Placed in Library, See No. LT - 2043-2044/2000)

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPAN): Sir, on behalf of Shri Gingee N. Ramachandran I beg to lay on the Table –

(Placed in Library, See No. LT 2045-2046/2000)

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINERALS (PROF. RITA VERMA): Sir, I beg to lay on the Table –

- (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Scheme, Coal Mines Family Pension Scheme (Ceased), Coal Mines Deposit Linked Insurance Scheme and Coal Mines Pension Scheme, Dhanbad, for the year 1998-99 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident Fund Scheme, Coal Mines Family Pension Scheme (Ceased), Coal Mines Deposit Linked Insurance Scheme and Coal Mines Pension Scheme, Dhanbad, for the year 1998-99.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2047/2000)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): Sir, on behalf of Shri Hukumdeo Narayan Yadav I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1999-2000.

(Placed in Library, See No. LT - 2048/2000)

12.05 hrs.